well known. But no proposal for setting up a joint standing machinery has been received from any labour organisation. The National Commission on Lahour is expected to consider these and other aspects of industrial relations.

U.S. LOAN FOR SCIENTIFIC AND TECHNI-CAL EDUCATION

274. SHRI A. D. MANI: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the United States of America have recently advanced a loan of 12 million dollars to India for the expansion of scientific and technical education; and
- (b) if so, what are the details of the scheme?

THE MINISTER OF STATE INTHE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) and (b) The United States Agency for International Development have authorized a 12 million dollar loan for import of modern equipment, supplies, books and teaching aids for improvement of educational institutions in India. Details of the draft loan agreement are being discussed with the United States Agency for Interna-Development. The loan amount would be made available only after the agreement has been signed.

INDIAN EDUCATIONAL SERVICE

275. SHRI N. R. MUNISWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the difficulties voiced by some State Governments in connection with the formation of the Indian Educational Service;
- (b) whether steps are being taken to remove these difficulties; and
- (c) how long it is likely to take to finalise the issue?

THE MINISTER OF STATE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA): (a) All the State Governments had agreed in principle to the constitution of this service. However divergent views have been expressed regarding the level of posts to be encadred; inclusion of teaching research posts and the quantum of knowledge of the regional language which must be possessed by members of the service.

- (b) Yes. These matters were recently discussed in the State Education Secretaries' Conference and thereafter views of the Government of India were communicated to the State Government for their concurrence/comments.
- (c) It is not possible to say how long to the States will take to send their replies to enable the Government of India to finalise the issues.

भारतीय प्रशासन सेवा में भर्ती के नियम

276. श्री राजनारायण : क्या गृह-कार्य मंत्री यह बनाने की क्रपा करेंगे कि :

- (क) क्या यह मज है कि सरकार भारतीय प्रशासन नेवा मे भर्ती के नियमों में कुळ परिवर्तन करने का विचार कर रही है;
- (ख) यदि हां, तो प्रस्तावित परि-वर्तन क्या है; ग्रौर
- (र) क्या इस मंबंध में विशेषज्ञों तथा संसद सदस्यों की राय मांगी है ?

+[Rules for recruitment to I.A.S.

- 276. SHRI RAJNARAIN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government are contemplating to introduce certain changes in the rules for

^{†[]} English translation.